

**HARYANA VIDHAN SABHA**

**VI SESSION**

**BULLETIN NO. 4**

**Wednesday, the 31<sup>st</sup> August, 2016**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 31<sup>st</sup> August, 2016 from 10.00 A.M. to 4.27 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	8	--	-	29

The remaining Starred questions were deemed to have been answered and replied thereto laid on the Table of the House.

(b) Unstarred: - 15

**II. WELCOME TO THE EX. M.L.As., FORMER MINISTER OF HARYANA AND THE TEACHERS & STUDENTS OF SARTHAK VIDYALAYA, PANCHKULA.**

During the Questions Hour:-

(i) The Parliamentary Affairs Minister, on behalf of the House, welcomed Shri Ram Kumar Gautam, Shri Nafe Singh Rathee and Shri Ramesh Khatak, Ex. M.L.As. and Shri Ran Singh Maan, Former Minister of Haryana who were sitting in the V.I.Ps. Gallery to witness the proceedings of the House.

(ii) The Parliamentary Affairs Minister, on behalf of the House, welcomed the Teachers & Students of Sarthak Vidyalaya, Panchkula, who were sitting in the Visitor's Gallery to witness the proceedings of the House.

**III. MOTION UNDER RULE 15**

The Parliamentary Affairs Minister moved-

That the proceedings on the items of Business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

*The motion was put and carried.*

#### IV. MOTION UNDER RULE 16

The Parliamentary Affairs Minister moved-

That the Assembly at its rising this day shall stand adjourned sine die.

*The motion was put and carried.*

#### V RAISING OF VARIOUS MATTERS

(i) Shri Jai Parkash, an Independent Member raised the matter of construction of minor in village Lambakheri in his Kalayat Constituency and demanded that the Government should frame the time for construction of above said minor.

(ii) Shri Kuldeep Sharma and Dr. Raghuvir Singh Kadian, Members from the Indian National Congress Party raised the matter of unauthorised encroachment by a Minister on Rangshala constructed in the memory of Shri Ram Sharma, freedom fighter in Rohtak and demanded the Chief Minister that an suitable action should be taken against the Minister concerned.

The Minister of State for Co-Operation Shri Manish Grover clarified his position in this regard.

(iii) Shri Parminder Singh Dhull and Shri Abhay Singh Chautala, Members from the Indian National Lok Dal raised the matter of rooms in the M.L.A. Hostel Sector – 3, Chandigarh and stated that the keys of rooms may remain with the Members so that the Members feel convenience.

The Speaker asked the Members to discuss this matter in his Chamber.

(iv) Dr. Raghuvir Singh Kadian and Smt. Kiran Chaudhary, Members from the Indian National Congress Party raised the matter of de-affiliation of Colleges under the Maharshi Dayanand University and demanded the same should not be de-affiliated from the Maharshi Dayanand University, Rohtak.

Shri Abhay Singh Chautala, Leader of the Opposition also supported Shri Raghuvir Singh Kadian on this matter.

The Education Minister assured the Members that no College of Maharshi Dayanand University, Rohtak would be de-affiliated in future.

(v) Shri Karan Singh Dalal, a Member of Indian National Congress Party raised the matter of G.M. Mustard Crop and demanded that it should

not be adopted northern region in India specially in our State. He further urged the Government to assure in the House that the same should not be adopted in our State.

**VI. WELCOME TO THE TEACHERS & STUDENTS OF RAUNAQ PUBLIC SCHOOL INTERNATIONAL, GANNAUR, DISTRICT SONEPAT.**

During the Zero Hour, the Speaker, on behalf of the House, welcomed the Teachers & Students of Raunaq Public School International Gannaur, District Sonapat who were sitting in the Visitor's Gallery to witness the proceedings of the House.

**VII. CALLING ATTENTION MOTIONS AND STATEMENTS THEREON.**

(i) The Speaker informed the House that he had received an Adjournment Motion No. 4 from Shri Abhay Singh Chautala and four other M.L.As. (Sarvshri Zakir Hussain, Balwan Singh Daulatpuria, Kehar Singh and Parminder Singh Dhull) regarding deteriorating condition of law and order in the State which had been converted into Calling Attention Notice No. 22 and admitted it. He further informed the House that Shri Karan Singh Dalal, M.L.A. had also given Calling Attention Notice No.5 on the similar subject. He further informed the House that Shri Jagbir Singh Malik, M.L.A. had also given Calling Attention Notice No.18 on the similar subject. He further informed the House that Smt. Kiran Choudhry and three other M.L.As. (Dr. Raghuvir Singh Kadiyan, Shri Jagbir Singh Malik and Shri Anand Singh Dangi) had also given Calling Attention Notice No.21 on the similar subject. He further informed the House that Shri Naseem Ahmed, M.L.A. had also given Calling Attention Notice No.24 on the similar subject. They can also raise their supplementaries.

He further asked Shri Abhay Singh Chautala, M.L.A. to read out his notice being the first signatory and the Minister concerned to make a statement thereafter.

Shri Abhay Singh Chautala, M.L.A. read out his notice.

The Chief Minister then made a statement.

(ii) The Speaker informed the House that he had received a Calling Attention Motion No.17 from Shri Jagbir Singh Malik, M.L.A. regarding the poor condition of the Bhagat Phool Singh Women Medical College, Khanpur Kalan and the same has been admitted.

He asked Shri Jagbir Singh Malik, M.L.A. to read out his notice and asked the Minister concerned to make a statement thereafter.

Shri Jagbir Singh Malik, M.L.A. read out his notice.

The Health Minister then made a statement.

### **VIII. WELCOME TO THE EX. M.L.A.**

During the discussion on Calling Attention Motion No. 22, the Parliamentary Affairs Minister, on behalf of the House, welcomed Prof. Chattar Pal Singh, Ex. M.L.A who was sitting in the V.I.Ps. Gallery to witness the proceedings of the House.

### **IX. PAPERS LAID ON THE TABLE OF THE HOUSE**

The Transport Minister laid papers from Sr. No. 1 to 5 on the Table of the House.

### **X. LEGISLATIVE BUSINESS**

#### **1. The Haryana Motor Vehicles Taxation Bill, 2016**

At 3.52 P.M., the Transport Minister introduced the Haryana Motor Vehicles Taxation Bill, 2016 and moved-

That the Haryana Motor Vehicles Taxation Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 27 were put together, Schedule, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Transport Minister moved-

That the Bill be passed.

Shri Karan Singh Dalal and Shri Jagbir Singh Malik, Members from the Indian National Congress Party, spoke for 1 minute and 4 minutes respectively.

The Finance Minister and the Education Minister also spoke for 1 minute each.

The Transport Minister, by way of reply, spoke for 2 minutes.

The motion was put and carried.

**2. The Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment, Bill, 2016**

At 4.04 P.M., the Parliamentary Affairs Minister introduced the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment, Bill, 2016 and moved-

That the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment, Bill be taken into consideration at once.

Dr. Raghuvir Singh Kadian and Shri Karan Singh Dalal, Members from the Indian National Congress Party, spoke for a while.

The Parliamentary Affairs Minister, by way of reply, spoke for 1 minute.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 9 were put together, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Parliamentary Affairs Minister moved-

That the Bill be passed.

The motion was put and carried.

**3. The Haryana Development and Regulation of Urban Areas (Second Amendment) Bill, 2016**

At 4.10 P.M., the Parliamentary Affairs Minister introduced the Haryana Development and Regulation of Urban Areas (Second Amendment) Bill, 2016 and moved-

That the Haryana Development and Regulation of Urban Areas (Second Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 3, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Parliamentary Affairs Minister moved-

That the Bill be passed.

Shri Karan Singh Dalal and Shri Jagbir Singh Malik, Members from the Indian National Congress Party, spoke for 2 minutes and for a while respectively.

The Finance Minister, by way of reply, spoke for 2 minutes.

The motion was put and carried.

#### **4. University of Health Sciences, Karnal Bill, 2016**

At 4.16 P.M., the Health Minister introduced University of Health Sciences, Karnal Bill, 2016 and moved-

That University of Health Sciences, Karnal Bill be taken into consideration at once.

Shri Harvinder Kalyan, a Member from the Treasury Benches, spoke for a while.

Smt. Geeta Bhukkal, a Member from the Indian National Congress Party spoke, for 2 minutes.

The Health Minister, by way of reply, spoke for 1 minute.

The motion was put and carried.

The Bill was then considered clause by clause.

Sub Clause 2 of Clause 1, Clauses 2 to 44 were put together, Schedule, Sub Clause 1 of Clause 1, Enacting Formula and the Title were put one by one and carried.

The Health Minister moved-

That the Bill be passed.

The motion was put and carried.

#### **5. The Haryana Tax on Luxuries (Amendment) Bill, 2016**

At 4.22 P.M., the Finance Minister introduced The Haryana Tax on Luxuries (Amendment) Bill, 2016 and moved-

That The Haryana Tax on Luxuries (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 11 were put together, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Finance Minister moved-

That the Bill be passed.

The motion was put and carried.

**XI. THANKS BY SARDAR JASWINDER SINGH SANDHU, M.L.A.,  
THE PARLIAMENTARY AFFAIRS MINISTER AND THE  
SPEAKER.**

Before the House was to adjourn sine die, Sardar Jaswinder Singh Sandhu, a Member from Indian National Lok Dal , on behalf of his party, thanked the Speaker to give ample opportunity to speak to all the Members of the House specially the Members of the Opposition.

The Parliamentary Affairs Minister also thanked the Speaker for the smooth functioning of the House.

The Speaker also thanked the Members of the House for their cooperation extended to them for the smooth conducting of the proceedings of this House. He also thanked the Press representatives, Government Officers and the Officers/officials of Haryana Vidhan Sabha Secretariat for their cooperation extended to them during the present Session.

The Deputy Speaker occupied the Chair at 1.07 P.M. to 1.26 P.M.

The House then adjourned sine die.

**CHANDIGARH**  
**The 31<sup>st</sup> August, 2016.**

**SECRETARY**